

MINUTES OF NORMS COMMITTEE (NC-7) OF
‘PLASTIC & RUBBER PRODUCTS’
MEETING NO. 47/AM13
HELD ON 20.02.2013
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. 47/87-NC-7/2012 of NORMS COMMITTEE (NC-7) dealing with ‘Chapter 39 and 40 of ITC (HS) Code’ held on 20.02.2013 under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Agarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri Nand Lal, Senior Development Officer, DIPP
- 3) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 46/AM13 held on 13.02.2013.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-232	SHALIMAR PAINTS LTD.	HQ F. No. 01/87/050/00480/AM08/DES-VII	Status: Approved
NC No.: 47/AM13 Dated: 20.02.2013	Adv. Lic. No. 0310449522 dated 07.11.2007	RLA F. No. 03/95/040/01427/AM07	

Request: Fixation of adhoc norms for the export product “Primer, Zinc Rich Primer”.

Epoxy; Epigard HS Zinc

Decision: According to DIPP letter dated 18.02.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Primer Zinc Rich Epoxy; Epigard HS Zinc Rich Primer(Pigment content by volume 47+/-5% & Solid Resin 18+/-5%)	1 Litre	1. Butyl Alcohol	Not imported
		2. Epoxy resin 75% solid (solution)	0.3932 kg
		3. Super fine zinc dust	0.788 kg
		4. Aerosol Uncompressed	Not imported
		5. Organoclay	Not imported

Case No. A-233	NC No.: 47/AM13 Dated: 20.02.2013	Status: Deferred
DIAB CORE MATERIALS PVT. LTD.		
Hqrs. File No.	RLA File No.	Licence No. & Date
01/87/50/197/AM11/DES-VII	04/24/40/127/AM11	0410116566 dated 24.08.2010
01/87/50/205/AM11/DES-VII	04/24/40/144/AM11	0410116984 dated 06.09.2010
01/87/50/206/AM11/DES-VII	04/24/40/152/AM11	0410116993 dated 06.09.2010
01/87/50/198/AM11/DES-VII	04/24/40/125/AM11	0410116567 dated 24.08.2010
01/87/50/521/AM11/DES-VII	04/24/40/339/AM11	0410122663 dated 21.03.2011

Request: Review of NC’s decision taken by NC in its Meeting No. 10/AM12

held on 08.06.2011

against five advance authorizations.

Decision: Mr. Mahesh, Managing Director attended Personal Hearing on behalf of the firm. He was explained in detail as to what information, the firm was required to submit for revision of norms. The information submitted by the firm and the actual information required by Department of Chemical & Petrochemical for revision of norms was explained to him. He was also advised that the firm should explain in detail the process of manufacturing stage – wise and this should be supplemented by Actual Data of consumption duly certified by CA for the period 2010-11 and 2011-12. After giving this comprehensive Note, the firm was advised to submit details of all the Advance Authorizations individually.

Deferred for four weeks.

Case No. A-234	NC No.: 47/AM13 Dated: 20.02.2013	Status: Deferred
DIAB CORE MATERIALS PVT. LTD.		
Hqrs. File No.	RLA File No.	Licence No. & Date
01/87/50/244/AM10/DES-VII	04/24/40/88/AM10	0410108652 dated 19.10.2009
01/87/50/534/AM11/DES-VII	04/24/40/353/AM11	0410122928 dated 25.03.2011
01/87/50/62/AM12/DES-VII	04/24/40/56/AM12	0410124442 dated 27.05.2011

Request: Enhancement in the quantity of Import Items.

Decision: Mr. Mahesh, Managing Director attended Personal Hearing on behalf of the firm. He was explained in detail as to what information, the firm was required to submit for revision of norms. The information submitted by the firm and the actual information required by Department of Chemical & Petrochemical for revision of norms was explained to him. He was also advised that the firm should explain in detail the process of manufacturing stage – wise and this should be supplemented by Actual Data of

consumption duly certified by CA for the period 2010-11 and 2011-12. After giving this comprehensive Note, the firm was advised to submit details of all the Advance Authorizations individually.

2. Representative of firm during Personal Hearing drew attention of Committee that in one Advance Authorization No. 0410122928 dated 25.03.2011, there is an apparent mistake in respect of quantity allowed for Import Item No. 4, that is, H60 Foam Blank against Export Product No. 4, that is, PVC Rigid Block 2440 x 1220 x 76 MM. In this item, against the export of 1656 Nos., the import of 1338 Nos. has been allowed. He further stated that the export item is in Nos. can't be less than the import item Nos.

3. Representative of D/o C&PC also agreed with the view of Representative of firm informing that there is an apparent mistake in respect of this item norms. He further stated that in other similar cases of the same firm, the items in respect of this item vide their comments No. 46011/61/2009-PC.II dated 05.08.2011 against export of 1747 Nos., import of 1834 Nos. has been allowed, which works out to 1.05 Nos. Similarly vide their comments No. 46011/61/2009-PC.II dated 30.08.2012, they have allowed 2752 Nos. against export of 2621 Nos. There again the ratio works out to be 1:1.05.

4. In view of the observations of Representative of D/o C&PC and in view of the earlier comments of D/o C&PC No. 46011/61/2009-PC.II dated 05.08.2011 in similar cases quoted above, the Committee decided to change the quantity of Import Item No. 4 from 1338 Nos. allowed earlier to 1739 Nos. against Export Item No. 4 in respect of Advance Authorization No. 0410122928 dated 25.03.2011

5. Accordingly, the norms in respect of Export Item No. 4 against Advance Authorization No. 0410122928 dated 25.03.2011 may be read as under:

EXPORT ITEM No. 4	QTY	IMPORT ITEM No. 4	QTY
PVC Rigid Block 2440 x 1220 x 76 mm	1656 Numbers	H60 Foam Blank	1739 Numbers

Case No. A-235	GEM POLYTECH INDUSTRIES PVT. LTD.	HQ F. No. 01/87/050/00363/AM12/DES-VII	Status: Deferred
NC No.: 47/AM13 Dated: 20.02.2013	Adv. Lic. No. 0210172425 dated 13.01.2012	RLA F. No. 02/24/040/00187/AM12	

Request: **Fixation of adhoc norms for the export product “Silane Grafted, Crafted Master Batch and Polyethylene Masterbatch”.**

Decision: A copy of Representation has been forwarded to D/o C&PC on 28.01.2013. Comments of D/o C&PC are awaited.

ONLINE CASES

Case No.:14/37/87-ALC1/2012	Party Name:AMIA NTIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.,	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Approved
HQ File :01/87/050/00312/AM13/	RLA File :17/24/040/00036/AM12/	Lic.No/Date:1710004538 22.09.2011	Defer Date:
Application: Request is for adhoc norms for following:			

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Export Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39174000	63/0- GRP FITTING DN 2000 PN 06 SN 5000(ACCESS TEE FOR AFFLUENT PIPE) - Total weight 30549.00 Kg +/- 2%	3.000	Number	6189690.00	140995.22 US Dollars
2	39174000	63/0- GRP FITTING DN 2400 PN 06 SN 5000(ACCESS TEE FOR DILUTION PIPE) - Total weight 70460.00 Kg +/- 2%	5.000	Number	12769255.00	290871.41 US Dollars
3	39174000	63/0- GRP FITTING DN 2000 PN 06 SN 5000(ABSORBER, EFFLUENT PIPE EMBEDMNT) - Total weight 5354.00 Kg +/- 2%	3.000	Number	1488639.00	33909.77 US Dollars
				Total	20,447,584.00	465,776.40

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Import Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	70191200	Roving (of any make, Grade, type or Specification)	26490.441	K.G	1,275,184.17	28,527.61 US Dollars	0.00	Qty
2	54023300	Polyester Filament Yarn (HT First quality product 36776A 1000/192/CLR Type 811 APO 15-33 LB or Any Other Grade, Make, Type, Specification)	8.825	K.G	2,433.92	54.45 US Dollars	0.00	Qty
3	56081900	Polyrelease Film	18.865	K.G	1,644.06	36.78 US Dollars	0.00	Qty
4	70193100	Surface Mat (M 524 -ECR 25A Or M 524-C64 or any other Grade, Make, type , specification)	45.596	K.G	19,729.24	441.37 US Dollars	0.00	Qty
5	56081900	Polyester Netting 153A91D0127 2.5 x 1.6 Leno Polyester Netting or 153A91D0242 2.5 x 1.6 Leno Polvester Netting or anv other Grade. make	20.530	K.G	10,407.06	232.82 US Dollars	0.00	Qty

		,Type ,Specification)						
6	70193100	Chop Strand Mat (450 GSM or any other Grade Make Type Specification)	7332.115	K.G	553,890.21	12,391.28 US Dollars	0.00	Qty
7	70191200	Woven Roving (EWR-800-1.OM or any other Grade Make Type Specification)	16170.831	K.G	3,896,086.42	87,160.77 US Dollars	0.00	Qty
8	39079190	Resin (Crystic 274 Non-Accelerated / waxed 100% Pure Isophthalic Resin or any other grade, make, type, specification)	59201.671	K.G	4,631,051.87	103,602.95 US Dollars	0.00	Qty
9	38151900	Accelerator (NL-53, NL-51P or any other grade, make ,type ,specification)	445.293	K.G	270,702.31	6,055.98 US Dollars	0.00	Qty
10	29096000	Andonox, Butanox OR Trigonox (M-50, or any other Grade Make type or specification)	1058.605	K.G	134,387.86	3,006.42 US Dollars	0.00	Qty
11	29025000	Styrene	887.786	K.G	81,352.66	1,819.97 US Dollars	0.00	Qty
				Total	10,876,869.78	243,330.40		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/72/2004-PC.II dated 06.02.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. GRP Pipe DN 2000 PN 06 SN 5000 (Access Tee for effluent pipe)	1 kg	1. Fibreglass Roving	0.2836 kg
		2. Polyester Filament Yarn	0.0001 kg
		3. Polyrelease Film	0.0002 kg
		4. Surface Mat	0.0005 kg
		5. Polyester Netting	0.0002 kg
		6. Chop Strand Mat	0.0632 kg
		7. Woven Roving	0.1360 kg

		8. Unsaturated Polyester Resin	0.5428 kg
		9. Accelerator	0.0038 kg
		10. Andonox/Butanox/Trigonox	0.0100 kg
		11. Styrene	0.0096 kg
2. GRP Pipe DN 2400 PN 06 SN 5000 (Access Tee for Dilution pipe)	1 kg	1. Fibreglass Roving	0.2317 kg
		2. Polyester Filament Yarn	0.0001 kg
		3. Polyrelease Film	0.0002 kg
		4. Surface Mat	0.0004 kg
		5. Polyester Netting	0.0002 kg
		6. Chop Strand Mat	0.0707 kg
		7. Woven Roving	0.1615 kg
		8. Unsaturated Polyester Resin	0.5632 kg
		9. Accelerator	0.0043 kg
		10. Andonox/Butanox/Trigonox	0.0100 kg
		11. Styrene	0.0077 kg
3. GRP fitting DN 2000 PN 06 SN 5000 (Absorber, Effluent Pipe Embedment)	1 kg	1. Fibreglass Roving	0.2802 kg
		2. Polyester Filament Yarn	0.0001 kg
		3. Polyrelease Film	0.0002 kg
		4. Surface Mat	0.0005 kg
		5. Polyester Netting	0.0002 kg
		6. Chop Strand Mat	0.0783 kg
		7. Woven Roving	0.1183 kg
		8. Unsaturated Polyester Resin	0.5483 kg
		9. Accelerator	0.0042 kg
		10. Andonox/Butanox/Trigonox	0.0103 kg
		11. Styrene	0.0094 kg

2	Case No.: 12/22/87-ALC1/2012	Party Name:EASTMAN RECLAMATIONS	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Deferred
	HQ File :01/87/050/00184/AM13/	RLA File :30/24/040/00013/AM13/	Lic.No/Date:3010087078 26.06.2012	Defer Date:06.03.2013
	Decision: The firm had submitted its reply, a copy of which was forwarded to DIPP on 31.01.2013. Comments of DIPP are awaited.			

3	Case No.: 3/35/87-ALC1/2012	Party Name:CATERPILLAR SIGNS PVT LTD	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Deferred
	HQ File :01/87/050/00291/AM13/	RLA File :08/24/040/00118/AM13/	Lic.No/Date:0810113111 05.07.2012	Defer Date:13.03.2013
	Decision: A D/L No. 46011/130/2012-PC.II dated 16.01.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days for submission of information.			

4	Case No.: 5/35/87-ALC1/2012	Party Name:HLL LIFECARE LIMITED	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Deferred
	HQ File :01/87/050/00293/AM13/	RLA File :53/24/040/00005/AM13/	Lic.No/Date:5310015321 06.07.2012	Defer Date:06.03.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 07.12.2012. Comments of D/o C&PC are awaited.			

5	Case No.: 26/21/87-ALC1/2012	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Deferred
	HQ File :01/87/050/00168/AM13/	RLA File :03/95/040/00245/AM13/	Lic.No/Date:0310701392 10.07.2012	Defer Date:13.03.2013
	Decision: A D/L was issued by DIPP to firm on 01.01.2013. This was followed by Reminder from DGFT on 10.01.2013			

giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue another Reminder to firm giving 15 days time for submission of information.

6	Case No.:9/23/87-ALC1/2012	Party Name: COSMO FILMS LTD	Meet No/Date: 47/87-ALC1/2012 20.02.2013	Status: Deferred
	HQ File :01/87/050/00203/AM13/	RLA File :03/94/040/00316/AM13/	Lic.No/Date:0310703670 31.07.2012	Defer Date:13.03.2013
	Decision: A D/L No. 46011/17/2004-PC.II dated 05.11.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 27.12.2012 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue another Reminder to firm giving 15 days time for submission of information.			

7	Case No.:2/23/87-ALC1/2012	Party Name: RAPID ENGINEERING CO.P.LTD.	Meet No/Date: 47/87-ALC1/2012 20.02.2013	Status: Deferred
	HQ File :01/87/050/00196/AM13/	RLA File :05/24/040/00169/AM13/	Lic.No/Date:0510332467 23.08.2012	Defer Date:13.03.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 17.01.2013. Comments of D/o C&PC are awaited.			

8	Case No.:4/33/87-ALC1/2012	Party Name: PORUS LABORATORIES PVT LTD.	Meet No/Date: 47/87-ALC1/2012 20.02.2013	Status: Deferred
	HQ File :01/87/050/00274/AM13/	RLA File :09/24/040/00293/AM13/	Lic.No/Date:0910053844 17.09.2012	Defer Date:06.03.2013
	Decision: A D/L No. 46011/106/2011-PC.II dated 05.12.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 29.01.2013 giving 15 days time for submission of information. Reply awaited from the firm.			

	Case No.:3/27/87-ALC1/2012	Party Name: SOLVAY SPECIALITIES INDIA PVT.LTD.	Meet No/Date: 47/87-ALC1/2012 20.02.2013	Status: Deferred
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9	HQ File :01/87/050/00229/AM13/	RLA File :03/95/040/00158/AM13/	Lic.No/Date:0310709797 20.09.2012	Defer Date:13.03.2013
Decision: A D/L No. 46011/13/2007-PC.II dated 08.02.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days for submission of information.				

10	Case No.:4/30/87-ALC1/2012	Party Name:SHRIRAM SEPL COMPOSITES PVT LTD	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Deferred
	HQ File :01/87/050/00251/AM13/	RLA File :04/24/040/00125/AM13/	Lic.No/Date:0410140092 28.09.2012	Defer Date:13.03.2013
Decision: A D/L No. 46011/125/2012-PC.II dated 10.12.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 10.01.2013 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue another Reminder to firm giving 15 days time for submission of information.				

11	Case No.:2/33/87-ALC1/2012	Party Name:ZAHONERO INDIA PRIVATE LIMITED	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Deferred
	HQ File :01/87/050/00272/AM13/	RLA File :05/24/040/00229/AM13/	Lic.No/Date:0510336112 28.09.2012	Defer Date:06.03.2013
Decision: A D/L dated 15.01.2013 was issued by DIPP to firm. This was followed by Reminder from DGFT on 29.01.2013 giving 15 days time for submission of information. Reply awaited from the firm.				

	Case No.:4/32/87-ALC1/2012	Party Name:TEGA INDUSTRIES LTD.	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Approved
	HQ File :01/87/050/00265/AM13/	RLA File :02/24/040/00109/AM13/	Lic.No/Date:0210183332 17.10.2012	Defer Date:
Application: Request is for adhoc norms for following:				

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)		
1	40051000	62/0- Rubber compounded sheet grade 106 (unvulcanised) rubber compound	500.000	M.T	67375000.00	1225000.00 US Dollars		
				Total	67,375,000.00	1,225,000.00		

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	40021920	synthetic rubber SBR ANY GRADE Styrene Butadine rubber	310.000	M.T	42,625,000.00	775,000.00 US Dollars	4,262,500.00	Value & Qty
2	28030010	Carbon Black N220 any grade/brand Carbon black	163.000	M.T	12,999,250.00	236,350.00 US Dollars	649,962.00	Value & Qty
3	38123090	Rubber chemical - Antioxidant/accelarater/retarder/peptizdr any grade/brand rubber chemicals	10.000	M.T	825,000.00	15,000.00 US Dollars	82,500.00	Value & Qty
				Total	56,449,250.00	1,026,350.00		

Decision: According to DIPP letter dated 18.02.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Rubber compounded sheet grade 106 (unvulcanised) rubber compound	1 MT	1. Synthetic rubber SBR any grade	0.6200 MT
		2. Carbon Black – any grade	0.2358 MT
		3. Rubber Chemical – Antioxidant / Accelerator / Retarder	0.0145 MT
Note: The CIF value of Rubber Chemical should not exceed 7% of FOB value of Export.			

13	Case No.:2/40/87-ALC1/2012	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Deferred
	HQ File :01/87/050/00329/AM13/	RLA File :03/94/040/00585/AM13/	Lic.No/Date:0310712954 17.10.2012	Defer Date:13.03.2013
	Decision: A D/L No. 46011/03/2013-PC.II dated 08.02.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days for submission of information.			

14	Case No.:7/34/87-ALC1/2012	Party Name:SAFE FLEX INTERNATIONAL LTD.,	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Deferred
	HQ File :01/87/050/00285/AM13/	RLA File :13/24/040/00029/AM13/	Lic.No/Date:1310041368 18.10.2012	Defer Date:13.03.2013
	Decision: RLA, Jaipur have been requested through e-mail on 11.12.2012, 28.12.2012 and 11.02.2013 for furnishing application expeditiously. However, application is still awaited from RLA, Jaipur. Hence, it was decided to issue another e-mail Reminder to RLA, Jaipur for furnishing application expeditiously.			

15	Case No.:14/44/87-ALC1/2012	Party Name:FLUID CARGO PVT LTD	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Deferred
	HQ File :01/87/050/00372/AM13/	RLA File :07/24/040/00302/AM13/	Lic.No/Date:0710091545 25.10.2012	Defer Date:06.03.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 28.01.2013. Comments of D/o C&PC are awaited.			

	Case No.:8/40/87-ALC1/2012	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Approved
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HQ File :01/87/050/00335/AM13/

RLA File :03/94/040/00658/AM13/

Lic.No/Date:0310713837
30.10.2012

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39072090	62/0- EXAPOL SUD 435 N Polyether Polyol	108000.000	K.G	10515960.00	196560.00 US Dollars
				Total	10,515,960.00	196,560.00

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	29102000	Propylene Oxide	71280.000	K.G	7,128,000.00	132,614.00 US Dollars	1,995,840.00	Qty
2	29094100	Diethylene Glycol	13500.000	K.G	810,000.00	15,070.00 US Dollars	226,800.00	Qty
				Total	7,938,000.00	147,684.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/77/2007-PC.II dated 06.02.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
EXAPOL SUD 435 N Polyether Polyol	1 kg	1. Propylene Oxide	0.660 kg
		2. Diethylene Glycol	0.125 kg

Case No.:9/40/87-ALC1/2012

Party Name:EXPANDED POLYMER

Meet No/Date:47/87-ALC1/2012

Status: Approved

	SYSTEMS PVT. LTD	20.02.2013	
HQ File :01/87/050/00336/AM13/	RLA File :03/94/040/00660/AM13/	Lic.No/Date:0310713852 30.10.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39072090	62/0- EXACOL PPG 2000 Polyether Polyol	8400.000	K.G	1062831.00	19866.00 US Dollars
				Total	1,062,831.00	19,866.00

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	29053200	Propylene Glycol	300.720	K.G	29,771.00	554.00 US Dollars	8,336.00	Qty
2	29102000	Propylene Oxide	8331.960	K.G	883,188.00	16,431.00 US Dollars	247,293.00	Qty
				Total	912,959.00	16,985.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/77/2007-PC.II dated 06.02.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
EXAPOL PPG 2000	1 kg	1. Propylene Glycol	0.0358 kg
Polyether Polyol		2. Propylene Oxide	0.9919 kg

Case No.:10/40/87-ALC1/2012	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Approved
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Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39072090	62/0- Blended Polyol "Ecopuf B 1410 R"	16000.000	K.G	2204200.00	41200.00 US Dollars
				Total	2,204,200.00	41,200.00

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	29173500	Phthalic Anhydride	785.600	K.G	73,061.00	1,359.00 US Dollars	20,457.00	Qty
2	29094100	Diethylene Glycol	1110.400	K.G	66,624.00	1,240.00 US Dollars	18,655.00	Qty
3	29102000	Propylene Oxide	7075.200	K.G	707,520.00	13,163.00 US Dollars	198,106.00	Qty
4	29034910	1, 1 Dichlorofluroethane (HCFC 141b)	3937.600	K.G	433,136.00	8,058.00 US Dollars	121,278.00	Qty
5	29213090	Pentamethyldiethylenetriamine	35.200	K.G	12,320.00	229.00 US Dollars	3,450.00	Qty
6	29213090	Dimethylcyclohexylamine	105.600	K.G	17,952.00	334.00 US Dollars	5,027.00	Qty
7	34021110	Silicon Surfactant	235.200	K.G	79,498.00	1,479.00 US Dollars	22,259.00	Qty
8	38159000	Catalyst (Toyocat F-40)	20.800	K.G	13,000.00	242.00 US Dollars	3,640.00	Qty
9	38159000	Catalyst (Dabco TMR-2)	46.400	K.G	25,520.00	475.00 US Dollars	7,146.00	Qty
				Total	1,428,631.00	26,579.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/77/2007-PC.II dated 06.02.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Blended Polyol "Ecopuf B 1410 R"	1 kg	1. Phthalic Anhydride	0.0491 kg
		2. Diethylene Glycol	0.0694 kg
		3. Propylene Oxide	0.4422 kg
		4. Dichlorofluroethane (HCFC 141 b)	0.2461 kg
		5. Pentamethyldiethylenetriamine	0.0022 kg
		6. Dimethylcyclohexylamine	0.0066 kg
		7. Silicon Surfactant	0.0147 kg
		8. Catalyst (Toyocat F-40)	0.0013 kg
		9. Catalyst (Dabco TMR-2)	0.0029 kg

19	Case No.:1/34/87-ALC1/2012	Party Name:CATERPILLAR SIGNS PVT LTD	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Deferred
	HQ File :01/87/050/00279/AM13/	RLA File :08/24/040/00277/AM13/	Lic.No/Date:0810116195 07.11.2012	Defer Date:13.03.2013
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 01.02.2013. Comments of D/o C&PC are awaited.			

20	Case No.:15/40/87-ALC1/2012	Party Name:TYTAN ORGANICS PVT. LTD.,	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Deferred
	HQ File :01/87/050/00342/AM13/	RLA File :03/95/040/00489/AM13/	Lic.No/Date:0310714507 07.11.2012	Defer Date:13.03.2013
	Decision: A D/L No. 46011/02/2013-PC.II dated 08.02.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days for submission of information.			

21	Case No.:4/40/87-ALC1/2012	Party Name:GRP LTD.	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Deferred
	HQ File :01/87/050/00331/AM13/	RLA File :03/94/040/00627/AM13/	Lic.No/Date:0310714644 08.11.2012	Defer Date:06.03.2013
	Decision: A copy of application has been forwarded to DIPP on 08.12.2012. Comments of DIPP are awaited.			

Case No.:3/42/87-ALC1/2012		Party Name:RALLIS INDIA LIMITED		Meet No/Date:47/87-ALC1/2012 20.02.2013		Status: Approved																									
HQ File :01/87/050/00351/AM13/		RLA File :03/95/040/00354/AM13/		Lic.No/Date:0310714781 09.11.2012		Defer Date:																									
Application: Request is for adhoc norms for following:																															
<table><tr><td>Sl.No.</td><td>ITCHS Code</td><td>Export Item Name.</td><td>Qty</td><td>UOM</td><td>FOB/FOR (Rs.)</td><td colspan="2">FOB/FOR (in Currency of realisation)</td></tr><tr><td>1</td><td>39094040</td><td>62/0- Polyether Ketone Ketone (60:40)</td><td>22900.000</td><td>K.G</td><td>64303200.00</td><td colspan="2">1190800.00 US Dollars</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>64,303,200.00</td><td colspan="2">1,190,800.00</td></tr></table>								Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)		1	39094040	62/0- Polyether Ketone Ketone (60:40)	22900.000	K.G	64303200.00	1190800.00 US Dollars						Total	64,303,200.00	1,190,800.00	
Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)																									
1	39094040	62/0- Polyether Ketone Ketone (60:40)	22900.000	K.G	64303200.00	1190800.00 US Dollars																									
				Total	64,303,200.00	1,190,800.00																									
<table><tr><td>Sl.No.</td><td>ITCHS Code</td><td>Import Item Name.</td><td>Qty</td><td>UOM</td><td>CIF (Rs.)</td><td>CIF (Currency)</td><td>Total exemption from Customs duty</td><td>Limiting Factor (Value/Qty/Value & Qty)</td></tr><tr><td>1</td><td>28129000</td><td>Terephthaloyl Chloride (TCL)</td><td>10007.300</td><td>K.G</td><td>5,155,752.00</td><td>92,067.00 US Dollars</td><td>1,320,818.00</td><td>Qty</td></tr></table>								Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)	1	28129000	Terephthaloyl Chloride (TCL)	10007.300	K.G	5,155,752.00	92,067.00 US Dollars	1,320,818.00	Qty						
Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)																							
1	28129000	Terephthaloyl Chloride (TCL)	10007.300	K.G	5,155,752.00	92,067.00 US Dollars	1,320,818.00	Qty																							

2	28129000	Isophthaloyl Chloride (ICL)	6205.900	K.G	3,197,320.00	57,095.00 US Dollars	819,105.00	Qty
3	29093020	Diphenyl Oxide (DPO)	15457.500	K.G	7,098,000.00	126,750.00 US Dollars	1,818,400.00	Qty
4	28273200	Aluminium Chloride	53357.000	K.G	5,229,000.00	93,375.00 US Dollars	1,339,590.00	Qty
5	29051100	Methanol	6755.500	K.G	302,680.00	5,405.00 US Dollars	77,542.00	Qty
				Total	20,982,752.00	374,692.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/70/2006-PC.II dated 07.02.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyether Ketone Ketone (PEKK) 60:40	1 kg	1. Terephthaloyl Chloride (TCL)	0.387 kg
		2. Isophthaloyl Chloride (ICL)	0.250 kg
		3. Diphenyl Oxide (DPO)	0.550 kg
		4. Methanol	0.295 kg
		5. Aluminium Chloride	2.330 kg

Case No.:7/40/87-ALC1/2012	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Approved
HQ File :01/87/050/00334/AM13/	RLA File :03/94/040/00652/AM13/	Lic.No/Date:0310714895 12.11.2012	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Export Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	40129010	62/0- AUTOMOBILE TYRES REINFORCED WITH NYLON TYRE CORD WARP SHEET OR RAYON TYRE CORD WARP SHEET, SOLID RUBBER TYRES FOR MOTOR VEHICLES.	50000.000	K.G	8839900.00	167300.00 US Dollars
				Total	8,839,900.00	167,300.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Import Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	40012100	NATURAL RUBBER	24978.500	K.G	5,280,500.00	99,914.85 US Dollars	1,396,074.92	Qty
2	40022000	SYNTHETIC RUBBER : PBR	2513.000	K.G	464,800.00	8,794.70 US Dollars	135,444.39	Qty
3	40021990	SYNTHETIC RUBBER : SBR - 1502 / 1712 / 1723 / 1783	445.500	K.G	75,300.00	1,424.79 US Dollars	21,942.69	Qty
4	28030010	CARBON BLACK	16126.500	K.G	1,193,200.00	22,577.11 US Dollars	601,833.51	Qty
5	72173020	BEAD WIRE	586.500	K.G	37,200.00	703.88 US Dollars	8,586.37	Qty
6	38123010	RUBBER CHEMICAL : ANTIOXIDANTS	719.500	K.G	133,100.00	2,518.45 US Dollars	65,692.25	Qty
7	38121000	RUBBER CHEMICAL : ACCELERATOR	444.500	K.G	91,600.00	1,733.21 US Dollars	35,919.18	Qty
8	38122090	RUBBER CHEMICAL : RETARDERS	90.000	K.G	21,400.00	404.92 US Dollars	8,107.76	Qty
9	28170010	ZINC OXIDE	1400.500	K.G	199,800.00	3,780.51 US Dollars	52,169.79	Qty
10	38231119	MISCELLANEOUS CHEMICALS : STEARIC ACID	545.000	K.G	34,600.00	654.68 US Dollars	12,178.88	Qty
11	38122090	MISCELLANEOUS CHEMICALS : PLASTICISERS	818.000	K.G	56,200.00	1,063.39 US Dollars	14,674.38	Qty
		MISCELLANEOUS CHEMICALS :				83.25 US		

12	38249029	BONDING AGENT	69.500	K.G	4,400.00	Dollars	1,148.88	Qty
13	25030090	INSOLUBLE SULPHUR	234.500	K.G	28,500.00	539.26 US Dollars	7,458.90	Qty
				Total	7,620,600.00	144,193.00		

Decision: According to DIPP letter dated 18.02.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Automobile Tyres reinforced with Nylon Tyre Cord Warp sheet or Rayon tyre Cord Warp sheet, Solid Rubber Tyres for Motor Vehicles	1 kg	1. Natural Rubber	0.4995 kg
		2. Synthetic Rubber PBR	0.0503 kg
		3. Synthetic Rubber SBR-1502/ 1712/ 1723/ 1783	0.0089 kg
		4. Carbon Black	0.3225 kg
		5. Bead Wire	0.0117 kg
		6. Rubber Chemical : Anti oxidant	0.0144 kg
		7. Rubber Chemical : Accelerator	0.0089 kg
		8. Rubber Chemical : Retarders	0.0018 kg
		9. Zinc Oxide	0.0080 kg
		10. Miscellaneous Chemicals : Steric Acid	0.0109 kg
		11. Miscellaneous Chemicals : Plasticisers	0.0164 kg
		12. Miscellaneous Chemicals : Bonding Agent	0.0014 kg
		13. Insoluble Sulphur	0.0047 kg
Note : 1. The combined CIF value of Import Items at Sl. No. 6 to 8 (Rubber Chemicals) should not exceed 7% of FOB value of export.			
2. The CIF value of Import Items at Sl. No. 10 to 12 (Miscellaneous Chemicals) should not exceed 5% of FOB value of export.			

Case No.: 11/40/87-ALC1/2012	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Approved
HQ File :01/87/050/00338/AM13/	RLA File :03/94/040/00703/AM13/	Lic.No/Date:0310714936 12.11.2012	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Export Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39072090	62/0- EXAPOL SU 490 B Polyether Polyol	10800.000	K.G	1153035.00	21060.00 US Dollars
				Total	1,153,035.00	21,060.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Import Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29102000	Propylene Oxide	7538.400	K.G	753,840.00	13,896.00 US Dollars	211,075.00	Qty
2	29054500	Glycerine	1441.800	K.G	76,415.00	1,409.00 US Dollars	21,396.00	Qty
				Total	830,255.00	15,305.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/77/2007-PC.II dated 06.02.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
EXAPOL SU 490 B Polyether Polyol	1 kg	1. Propylene Oxide	0.6980 kg
		2. Propylene Glycol	0.1335 kg

Case No.: 12/40/87-ALC1/2012	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Approved
HQ File :01/87/050/00339/AM13/	RLA File :03/94/040/00704/AM13/	Lic.No/Date:0310714937 12.11.2012	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Export Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39072090	62/0- EXAMOL QP 540 Polyether Polyol	6400.000	K.G	868992.00	15872.00 US Dollars
				Total	868,992.00	15,872.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Import Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29102000	Propylene Oxide	5612.800	K.G	561,280.00	10,346.00 US Dollars	157,158.00	Qty
2	29212100	Ethylenediamine	972.800	K.G	135,219.00	2,493.00 US Dollars	37,861.00	Qty
				Total	696,499.00	12,839.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/77/2007-PC.II dated 06.02.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
EXAPOL QP 540 Polyether Polyol	1 kg	1. Propylene Oxide	0.8770 kg
		2. Ethylenediamine	0.1520 kg

Case No.: 18/40/87-ALC1/2012	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Approved
HQ File :01/87/050/00345/AM13/	RLA File :03/94/040/00649/AM13/	Lic.No/Date:0310714898 12.11.2012	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Export Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	40116100	62/0- AUTOMOBILE TYRES REINFORCED WITH NYLON TYRE CORD WARP SHEET OR RAYON TRYRE CORD WARP SHEET HAVING A " HERRING BONE" OR SIMILAR TREAD USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES	25000.000	K.G	4649000.00	88000.00 US Dollars
2	40116200	62/0- AUTOMOBILE TYRES REINFORCED WITH NYLON TYRE CORD WARP SHEET OR RAYON TYRE CORD WARP SHEET USED ON CONSTRUCTION OR INDUSTRIAL HANDLING VEHICLES AND MACHINES HAVING A RIM SIZE NOT EXCEEDING 61 SMS. (24")	22000.000	K.G	4119300.00	77900.00 US Dollars
3	40116300	62/0- AUTOMOBILE TYRES REINFORCED WITH NYLON TYRECORD WARP SHEET OR RAYON TYRE CORD WARP SHEET USED ON CONSTRUCTION OR INDUSTRIAL HANDLING VEHICLES AND MACHINES HAVING A RIM SIZE EXCEEDING 61CMS. (24")	26000.000	K.G	4850700.00	91800.00 US Dollars
		62/0- AUTOMOBILE TYRES REINFORCED WITH NYLON				

4	40119200	TYRE CORD WARP SHEET OR RAYON TYRE CORD WARP SHEET USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES	27000.000	K.G	5095200.00	96400.00 US Dollars
				Total	18,714,200.00	354,100.00

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	40012100	NATURAL RUBBER	34320.000	K.G	7,255,200.00	137,279.08 US Dollars	1,918,153.03	Qty
2	40022000	SYNTHETIC RUBBER PBR	4970.000	K.G	919,400.00	17,396.41 US Dollars	249,315.39	Qty
3	40021990	SYNTHETIC RUBBER SBR-1502/1712/1723/1783	14710.000	K.G	2,487,800.00	47,072.85 US Dollars	674,621.28	Qty
4	28030010	CARBON BLACK	27240.000	K.G	2,015,400.00	38,134.34 US Dollars	916,585.94	Qty
5	59022090	NYLON TYRE CORD FABRIC (DIPPED)	8540.000	K.G	2,031,100.00	38,431.41 US Dollars	1,142,432.95	Qty
6	72173020	BEAD WIRE	3270.000	K.G	207,500.00	3,926.20 US Dollars	43,887.16	Qty
7	38123010	RUBBER CHEMICAL:ANTIOXIDANTS	1550.000	K.G	286,700.00	5,424.79 US Dollars	135,841.63	Qty
8	38121000	RUBBER CHEMICAL: ACCELERATOR	500.000	K.G	103,100.00	1,950.81 US Dollars	38,381.96	Qty
9	38122090	RUBBER CHEMICAL:RETARDERS	100.000	K.G	23,700.00	448.44 US Dollars	8,519.71	Qty
10	28170010	ZINC OXIDE	1000.000	K.G	142,700.00	2,700.10 US Dollars	34,438.95	Qty
11	38231119	MISCELLANEOUS CHEMICALS:STERIC ACID	1150.000	K.G	72,900.00	1,379.37 US Dollars	24,118.18	Qty
12	27129010	MISCELLANEOUS CHEMICALS:MICROCRYSTALLINE	1000.000	K.G	137,400.00	2,599.82 US Dollars	35,491.50	Qty

		WAX				US Dollars		
13	34031100	MISCELLANEOUS CHEMICALS : MOULD RELEASE AGENT	600.000	K.G	95,100.00	1,799.43 US Dollars	22,951.26	Qty
14	38249025	MISCELLANEOUS CHEMICALS :FILLER (PRECIPITATED SILICA)	100.000	K.G	4,700.00	88.94 US Dollars	1,134.30	Qty
15	38122090	MISCELLANEOUS CHEMICALS : PLASTICISERS	4649.500	K.G	319,600.00	6,047.30 US Dollars	77,131.66	Qty
16	38249029	MISCELLANEOUS CHEMICALS: BONDING AGENT	100.000	K.G	6,300.00	119.20 US Dollars	1,520.42	Qty
17	25030009	INSOLUBLE SULPHUR	200.000	K.G	24,300.00	459.79 US Dollars	2,296.24	Qty
				Total	16,132,900.00	305,258.28		

Decision: According to DIPP letter dated 18.02.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Automobile Tyres Reinforced with Nylon Tyre Cord Warp sheet or Rayon Tyre Cord Warp sheet having a "Herring Bone" or similar tread used on Agricultural or Forestry Vehicles and Machines	1 kg	1. Natural Rubber	0.34 kg
		2. Synthetic Rubber PBR	0.05 kg
		3. Synthetic Rubber SBR-1502/ 1712/ 1723/ 1783	0.15 kg
		4. Carbon Black	0.28 kg
		5. Nylon Tyre Cord Fabric (Dipped)	0.08 kg
		6. Bead Wire	0.03 kg

7. Rubber Chemical : Anti oxidants	0.015 kg
8. Rubber Chemical : Accelerator	0.005 kg
9. Rubber Chemical : Retarders	0.001 kg
10. Zinc Oxide	0.008 kg
11. Miscellaneous Chemicals : Steric Acid	0.0115 kg
12. Miscellaneous Chemicals : Microcrystalline Wax	0.01 kg
13. Miscellaneous Chemicals : Mould Release Agent	0.006 kg
14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.001 kg
15. Miscellaneous Chemicals : Plasticisers	0.0465 kg
16. Miscellaneous Chemicals : Bonding Agent	0.001 kg
17. Insoluble Sulphur	0.002 kg

Note : 1. The combined CIF value of Import Items at Sl. No. 7 to 9 should not exceed 7% of FOB value of export.

2. The combined CIF value of Import Items at Sl. No. 11 to 16 (Miscellaneous Chemicals) should not exceed 5% of FOB value of export.

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2. Automobile Tyres Reinforced with Nylon Tyre Cord Warp sheet or Rayon Tyre Cord Warp sheet used on construction or Industrial handing Vehicles and Machines having a Rim size not exceeding 61 SMS (24")	1 kg	1. Natural Rubber	0.38 kg
		2. Synthetic Rubber PBR	0.06 kg
		3. Synthetic Rubber SBR-1502/ 1712/ 1723/ 1783	0.10 kg
		4. Carbon Black	0.27 kg
		5. Nylon Tyre Cord Fabric (Dipped)	0.08 kg
		6. Bead Wire	0.03 kg
		7. Rubber Chemical : Anti oxidants	0.0155 kg
		8. Rubber Chemical : Accelerator	0.005 kg
		9. Rubber Chemical : Retarders	0.001 kg
		10. Zinc Oxide	0.008 kg
		11. Miscellaneous Chemicals : Steric Acid	0.0115 kg
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.01 kg
		13. Miscellaneous Chemicals : Mould	0.006 kg

	Release Agent	
	14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.001 kg
	15. Miscellaneous Chemicals : Plasticisers	0.0465 kg
	16. Miscellaneous Chemicals : Bonding Agent	0.001 kg
	17. Insoluble Sulphur	0.002 kg

Note : 1. The combined CIF value of Import Items at Sl. No. 7 to 9 should not exceed 7% of FOB value of export.

2. The combined CIF value of Import Items at Sl. No. 11 to 16 (Miscellaneous Chemicals) should not exceed 5% of FOB value of export.

3. Automobile Tyres Reinforced with Nylon Tyre Cord Warp Sheet or Rayon Tyre Cord Warp Sheet used on construction or Industrial handing Vehicles and Machines having a Rim size not exceeding 61 CMS (24")	1 kg	1. Natural Rubber	0.36 kg
		2. Synthetic Rubber PBR	0.03 kg
		3. Synthetic Rubber SBR-1502/ 1712/ 1723/ 1783	0.15 kg
		4. Carbon Black	0.28 kg
		5. Nylon Tyre Cord Fabric (Dipped)	0.08 kg
		6. Bead Wire	0.03 kg
		7. Rubber Chemical : Anti oxidants	0.0155 kg
		8. Rubber Chemical : Accelerator	0.005 kg

		9. Rubber Chemical : Retarders	0.001 kg
		10. Zinc Oxide	0.008 kg
		11. Miscellaneous Chemicals : Steric Acid	0.0115 kg
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.01 kg
		13. Miscellaneous Chemicals : Mould Release Agent	0.006 kg
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.001 kg
		15. Miscellaneous Chemicals : Plasticisers	0.0465 kg
		16. Miscellaneous Chemicals : Bonding Agent	0.001 kg
		17. Insoluble Sulphur	0.002 kg

Note : 1. The combined CIF value of Import Items at Sl. No. 7 to 9 should not exceed 7% of FOB value of export.

2. The combined CIF value of Import Items at Sl. No. 11 to 16 (Miscellaneous Chemicals) should not exceed 5% of FOB value of export.

4. Automobile Tyres Reinforced with Nylon Tyre Cord Warp Sheet or Rayon Tyre Cord Warp Sheet used on Agricultural or Forestry	1 kg	1. Natural Rubber	0.30 kg
		2. Synthetic Rubber PBR	0.06 kg

Vehicles
Machines

and

3. Synthetic Rubber SBR-1502/ 1712/ 1723/ 1783	0.18 kg
4. Carbon Black	0.26 kg
5. Nylon Tyre Cord Fabric (Dipped)	0.10 kg
6. Bead Wire	0.04 kg
7. Rubber Chemical : Anti oxidants	0.0155 kg
8. Rubber Chemical : Accelerator	0.0050 kg
9. Rubber Chemical : Retarders	0.001 kg
10. Zinc Oxide	0.008 kg
11. Miscellaneous Chemicals : Steric Acid	0.0115 kg
12. Miscellaneous Chemicals : Microcrystalline Wax	0.01 kg
13. Miscellaneous Chemicals : Mould Release Agent	0.006 kg
14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.001 kg
15. Miscellaneous Chemicals : Plasticisers	0.0465 kg

		16. Miscellaneous Chemicals : Bonding Agent	0.001 kg
		17. Insoluble Sulphur	0.002 kg
Note : 1. The combined CIF value of Import Items at Sl. No. 7 to 9 should not exceed 7% of FOB value of export. 2. The combined CIF value of Import Items at Sl. No. 11 to 16 (Miscellaneous Chemicals) Chemicals)should not exceed 5% of FOB value of export.			

27	Case No.:20/44/87-ALC1/2012	Party Name:FLUID CARGO PVT LTD	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Deferred
	HQ File :01/87/050/00378/AM13/	RLA File :07/24/040/00329/AM13/	Lic.No/Date:0710091988 15.11.2012	Defer Date:13.03.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2013. Comments of D/o C&PC are awaited.			

28	Case No.:17/40/87-ALC1/2012	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Deferred
	HQ File :01/87/050/00344/AM13/	RLA File :03/95/040/00622/AM13/	Lic.No/Date:0310715541 22.11.2012	Defer Date:06.03.2013
	Decision: A copy of application has been forwarded to DIPP on 28.12.2012. Comments of DIPP are awaited.			

29	Case No.:32/44/87-ALC1/2012	Party Name:TKH PLASTICS PVT LTD	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Deferred
	HQ File :01/87/050/00390/AM13/	RLA File :09/24/040/00263/AM13/	Lic.No/Date:0910054382 26.11.2012	Defer Date:13.03.2013

Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2013. Comments of D/o C&PC are awaited.

30	Case No.: 33/44/87-ALC1/2012	Party Name:TKH PLASTICS PVT LTD	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Deferred
	HQ File :01/87/050/00391/AM13/	RLA File :09/24/040/00266/AM13/	Lic.No/Date:0910054383 26.11.2012	Defer Date:13.03.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2013. Comments of D/o C&PC are awaited.			

31	Case No.: 12/44/87-ALC1/2012	Party Name:MARUTI TECHNO RUBBER PVT.LTD.	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Deferred
	HQ File :01/87/050/00370/AM13/	RLA File :05/24/040/00281/AM13/	Lic.No/Date:0510339628 27.11.2012	Defer Date:06.03.2013
	Decision: A copy of application was forwarded to D/o C&PC on 28.01.2013. However, Technical Representative of D/o C&PC in the meeting stated that the Export Product pertains to Plastic Group. Hence, it was decided to forward a copy of application to D/o C&PC for their comments.			

Case No.:13/44/87-ALC1/2012		Party Name:METALIC IMPRESSIONS (INDIA)PVT LTD	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Approved		
HQ File :01/87/050/00371/AM13/		RLA File :05/24/040/00305/AM13/	Lic.No/Date:0510339629 27.11.2012	Defer Date:		
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
		62/0- Mobile Window (Made out of Hard Coated Acrylic Sheet duly Printed &				

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1	39162019	Laminated (.70 to 1.50 MM) (2575000 Pcs)					10000.000	K.G	32805000.00	607500.00 US Dollars
								Total	32,805,000.00	607,500.00
Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty		Limiting Factor (Value/Qty/Value & Qty)	
1	39162019	Acrylic Sheet (.70 To 1.50 MM)	11000.000	K.G	22,275,000.00	412,500.00 US Dollars	0.00		Value & Qty	
				Total	22,275,000.00	412,500.00				

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/70/2009-PC.II dated 24.09.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Mobile Window	1 kg	Acrylic Sheet	1.10 kg

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Case No.:3/39/87-ALC1/2012	Party Name:FORMULATED POLYMERS LIMITED	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Deferred
HQ File :01/87/050/00321/AM13/	RLA File :04/24/040/00133/AM13/	Lic.No/Date:0410141375 29.11.2012	Defer Date:13.02.2013
Decision: A D/L No. 46011/131/2012-PC.II dated 09.01.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 29.01.2013 giving 15 days time for submission of information. Reply awaited from the firm.			

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Case No.:10/44/87-ALC1/2012	Party Name:J K TYRE & INDUSTRIES LTD.	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Deferred
HQ File :01/87/050/00368/AM13/	RLA File :05/23/040/00333/AM13/	Lic.No/Date:0510339846 30.11.2012	Defer Date:06.03.2013

Decision: A copy of application has been forwarded to DIPP on 24.01.2013. Comments of DIPP are awaited.

Case No.: 1/37/87-ALC1/2012	Party Name:RALSON INDIA LIMITED	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Withdrawn
HQ File :01/87/050/00299/AM13/	RLA File :30/24/040/00043/AM13/	Lic.No/Date:3010090204 03.12.2012	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Export Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	40115090	62/0- BICYCLE NYLON TYRE (Containg min. 35% Synthetic Rubber)	300.000	M.T	37195360.00	670187.00 US Dollars
				Total	37,195,360.00	670,187.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Import Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	40010000	Natural Rubber	15.000	M.T	2,580,750.00	46,500.00 US Dollars	0.00	Value & Qty
2	40020000	SYNTHETIC RUBBER (SBR-1502)	84.000	M.T	12,121,200.00	218,400.00 US Dollars	0.00	Value & Qty
3	40020000	SYNTHETIC RUBBER (PBR)	21.000	M.T	3,496,500.00	63,000.00 US Dollars	0.00	Value & Qty
						32,400.00		

4	72170000	BEAD WIRE	27.000	M.T	1,798,200.00	US Dollars	0.00	Value & Qty
5	38120000	RUBBER CHEMICALS (ANTIOXIDANTS, ACCELERATORS, RETARDERS & PEPTIZER CIF VALUE DOES NOT EXCEED 7% OF THE FOB VALUE OF EXPORTS	4.200	M.T	815,850.00	14,700.00 US Dollars	20.00	Value & Qty
6	28030000	CARBON BLACK	57.000	M.T	3,638,025.00	65,550.00 US Dollars	0.00	Value & Qty
7	27120000	ALL OTHER MISC. MATERIALS / CHEMICALS VIZ. MICROCRYSTALLINE WAX, PARAFFIN WAX, PIGMENTS AND SOFTNERS, SULPHUR, PLASTICIZERS, COUPLING AGENTS, ACTIVATORS AND FILLERS, DIP CHEMICALS (EXCLUDING RESORCINOL) MOULD RELEASE AGENTS, TACKIFIERS AND CATALYSTS AND SYLOFF. CIF VALUE DOES NOT EXCEED 2% OF THE FOB VALUE OF EXPORTS.	24.000	M.T	742,091.00	13,371.00 US Dollars	0.00	Value & Qty
8	28170000	ZINC OXIDE	4.800	M.T	532,800.00	9,600.00 US Dollars	0.00	Value & Qty
9	59020000	NYLON FABRIC (840D/1)	22.500	M.T	6,618,375.00	119,250.00 US Dollars	0.00	Value & Qty
				Total	32,343,791.00	582,771.00		

Decision: RLA, Ludhiana vide e-mail dated 11.02.2013 have informed that the advance authorization have been issued on **repeat basis** (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. 14/87-ALC1/2012 held on 04.07.2012. Hence, the case was **withdrawn**.

36	Case No.:2/39/87-ALC1/2012	Party Name:PUSHKAR IMPEX PRIVATE LIMITED	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Deferred
	HQ File :01/87/050/00320/AM13/	RLA File :02/24/040/00139/AM13/	Lic.No/Date:0210184064 04.12.2012	Defer Date:06.03.2013
	Decision: A D/L No. 46011/132/2012-PC.II dated 09.01.2013 was issued by D/o C&PC to firm. This was followed by			

Reminder from DGFT on 29.01.2013 giving 15 days time for submission of information. Reply awaited from the firm.

37	Case No.: 6/44/87-ALC1/2012	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Deferred
	HQ File :01/87/050/00364/AM13/	RLA File :03/94/040/00763/AM13/	Lic.No/Date:0310716523 06.12.2012	Defer Date:06.03.2013
	Decision: A copy of application was forwarded to D/o C&PC on 24.01.2013. However, Technical Representative of D/o C&PC informed Committee that they still have not received the copy of application. Hence, it was decided to again forward a copy of application to D/o C&PC.			

Case No.:7/44/87-ALC1/2012		Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD		Meet No/Date:47/87-ALC1/2012 20.02.2013		Status: Approved		
HQ File :01/87/050/00365/AM13/		RLA File :03/94/040/00764/AM13/		Lic.No/Date:0310716533 06.12.2012		Defer Date:		
Application: Request is for adhoc norms for following:								
Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)		
1	39072090	62/0- Blended Polyol "Ecopuf B 1410 R"	32000.000	K.G	4429760.00	81280.00 US Dollars		
				Total	4,429,760.00	81,280.00		
Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	29173500	Phthalic Anhydride	1571.200	K.G	144,550.00	2,640.00 US Dollars	40,474.00	Qty
2	29094100	Diethylene Glycol	2220.800	K.G	142,131.00	2,596.00 US Dollars	39,797.00	Qty
						23,778.00 US		

3	29102000	Propylene Oxide	14150.400	K.G	1,301,837.00	50,457.00 US Dollars	364,514.00	Qty
4	29034910	1,1 Dichlorofluroethane (HCFC 141b)	7875.200	K.G	866,272.00	15,822.00 US Dollars	242,556.00	Qty
5	29213090	Pentamethyldiethylenetriamine	70.400	K.G	26,400.00	482.00 US Dollars	7,392.00	Qty
6	29213090	Dimethylcyclohexylamine	211.200	K.G	38,016.00	694.00 US Dollars	10,644.00	Qty
7	34021110	Silicon Surfactant	470.400	K.G	158,995.00	2,904.00 US Dollars	44,519.00	Qty
8	38159000	Catalyst (Toyocat F-40)	41.600	K.G	26,416.00	482.00 US Dollars	7,396.00	Qty
9	38159000	Catalyst (Dabco TMR-2)	92.800	K.G	58,000.00	1,059.00 US Dollars	16,240.00	Qty
				Total	2,762,617.00	50,457.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/77/2007-PC.II dated 06.02.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Blended Polyol ‘Ecopuf B 1410 R’	1 kg	1. Phthalic Anhydride	0.0491 kg
		2. Diethylene Glycol	0.0694 kg
		3. Propylene Oxide	0.4422 kg
		4. Dichlorofluroethane (HCFC 141 b)	0.2461 kg
		5. Pentamethyldiethylenetriamine	0.0022 kg
		6. Dimethylcyclohexylamine	0.0066 kg
		7. Silicon Surfactant	0.0147 kg
		8. Catalyst (Toyocat F-40)	0.0013 kg
		9. Catalyst (Dabco TMR-2)	0.0029 kg

39	Case No.:25/44/87-ALC1/2012	Party Name:AHIMSA INDUSTRIES PVT. LTD.	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Deferred
	HQ File :01/87/050/00383/AM13/	RLA File :08/24/040/00297/AM13/	Lic.No/Date:0810116743 07.12.2012	Defer Date:13.03.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2013. Comments of D/o C&PC are awaited.			

Case No.:1/42/87-ALC1/2012		Party Name:PIDILITE INDUSTRIES LIMITED		Meet No/Date:47/87-ALC1/2012 20.02.2013		Status: Approved		
HQ File :01/87/050/00349/AM13/		RLA File :03/95/040/00154/AM13/		Lic.No/Date:0310716767 10.12.2012		Defer Date:		
Application: Request is for adhoc norms for following:								
Sl.No.	ITCHS Code	Export Item Name.		Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)	
1	39061090	62/0- BUTYL ACRYLATE, ACRYLIC ACID AND STYRENE COPOLYMER EMULSION HAVING SOLIDS 50.0+/-1.0% STABILISED BY EMULSIFIERS (PIDICRYL 3252B)		100000.000	K.G	6102000.00	113000.00 US Dollars	
					Total	6,102,000.00	113,000.00	
Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)

1	29161210	BUTYL ACRYLATE	26061.000	K.G	3,648,540.00	65,152.50 US Dollars	0.00	Value & Qty
2	29161100	ACRYLIC ACID	1919.000	K.G	274,033.00	4,893.45 US Dollars	0.00	Value & Qty
3	29161400	METHYL METHACRYLATE	566.000	K.G	76,704.00	1,369.72 US Dollars	0.00	Value & Qty
				Total	3,999,277.00	71,415.67		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/103/2009-PC.II dated 07.02.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Butyl Acrylate, Acrylic Acid and Styrene Copolymer Emulsion having solids 50.0+/-1.0% Stabilised by Emulsifiers (Pidicryl 3252 B)	1 kg	1. Butyl Acrylate	0.26061 kg
		2. Acrylic Acid	0.01919 kg
		3. Methyl Methacrylate	0.00566 kg

Case No.:2/42/87-ALC1/2012	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Approved
HQ File :01/87/050/00350/AM13/	RLA File :03/95/040/00168/AM13/	Lic.No/Date:0310716769 10.12.2012	Defer Date:

Application: Request is for adhoc norms for following:

[illegible]

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Export Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>Currency of realisation</i>
1	39061090	62/0- POLYMERIC AQUEOUS DISPERSION OF BUTYL ACRYLATE & METHYL METHACRYLATE STABILISED BY EMULSIFIERS OF SOLID CONTENT 49+/-1% (PIDICRYL FT/PIDICRYL TP-100/PIDICRYL TP-500)	500000.000	K.G	48600000.00	900000.00 US Dollars
				Total	48,600,000.00	900,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Import Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29161210	BUTYL ACRYLATE	108500.000	K.G	17,902,500.00	325,500.00 US Dollars	0.00	Value & Qty
2	29161400	METHYL METHACRYLATE	132500.000	K.G	21,862,500.00	397,500.00 US Dollars	0.00	Value & Qty
				Total	39,765,000.00	723,000.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/103/2009-PC.II dated 08.02.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polymeric Aqueous Dispersion of Butyl Acrylate and Methyl Methacrylate Stabilized by emulsifiers of Solid Content 49+/-1% (Pidicryl FT/Pidicryl TP-100/Pidicryl TP-500)	1 kg	1. Butyl Acrylate	0.217 kg
		2. Methyl Methacrylate	0.265 kg

42	Case No.: 1/39/87-ALC1/2012	Party Name:PREMIUM POLYALLOYS PVT. LTD.	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Deferred
	HQ File :01/87/050/00319/AM13/	RLA File :34/24/040/00201/AM13/	Lic.No/Date:3410035632 11.12.2012	Defer Date:13.03.2013
	Decision: RLA, Baroda has been requested through e-mail on 04.01.2013 and 29.01.2013 for furnishing application expeditiously. However, application still awaited from RLA, Baroda. Hence, it was decided to issue another e-mail Reminder to RLA, Jaipur for furnishing application expeditiously.			

Case No.:4/42/87-ALC1/2012	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Approved					
HQ File :01/87/050/00352/AM13/	RLA File :03/95/040/00559/AM13/	Lic.No/Date:0310716935 11.12.2012	Defer Date:					
Application: Request is for adhoc norms for following:								
Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)		
1	39069090	63/0- ACRYLIC THICKNER HAVING SOLID CONTENT 30% +/- 0.5% (PACKED IN 800 HM HDPE DRUMS)	192000.000	K.G	14191200.00	259200.00 US Dollars		
				Total	14,191,200.00	259,200.00		
Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	29153990	BEMA ASSOCIATIVE MONOMER	5760.000	K.G	2,901,312.00	52,992.00 US Dollars	7.50	Value & Qty

2	29161210	ETHYL ACRYLATE	35520.000	K.G	3,889,440.00	71,040.00 US Dollars	7.50	Value & Qty
3	29161310	METHACRYLIC ACID	17472.000	K.G	2,463,224.40	44,990.40 US Dollars	7.50	Value & Qty
4	28321090	SODIUM LAURYL SULPHATE	960.000	K.G	89,352.00	1,632.00 US Dollars	7.50	Value & Qty
5	39012000	HIGH DENSITY POLYETHYLENE (BLOW MOULDING GRADE)	7140.000	K.G	547,281.00	9,996.00 US Dollars	5.00	Value & Qty
				Total	9,890,609.40	180,650.40		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/10/2005-PC.II dated 08.02.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Acrylic Thickener having solid content 30%+/-0.5%	1 kg	1. BEMA Associative Monomer	0.030 kg
		2. Ethyl Acrylate	0.185 kg
		3. Methacrylic Acid	0.091 kg
		4. Sodium Lauryl Sulphate	0.005 kg
		5. High Density Polyethylene (Blow Moulding Grade)	As per packing policy

Case No.:11/44/87-ALC1/2012

Party Name:ESTER INDUSTRIES LTD

Meet No/Date:47/87-ALC1/2012
20.02.2013

Status: Deferred

44	HQ File :01/87/050/00369/AM13/	RLA File :05/23/040/00350/AM13/	Lic.No/Date:0510340620 12.12.2012	Defer Date:06.03.2013
Decision: A copy of application has been forwarded to D/o C&PC on 28.01.2013. Comments of D/o C&PC are awaited.				

45	Case No.:5/42/87-ALC1/2012	Party Name:POWER ADDITIVES.	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Deferred
	HQ File :01/87/050/00353/AM13/	RLA File :03/95/040/00689/AM13/	Lic.No/Date:0310717137 13.12.2012	Defer Date:13.03.2013
	Decision: A D/L No. 46011/05/2013-PC.II dated 13.02.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days for submission of information.			

46	Case No.:9/44/87-ALC1/2012	Party Name:DSM INDIA PVT. LTD	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Deferred
	HQ File :01/87/050/00367/AM13/	RLA File :31/83/040/00152/AM13/	Lic.No/Date:3110056475 13.12.2012	Defer Date:13.03.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 28.01.2013. Comments of D/o C&PC are awaited.			

47	Case No.:3/41/87-ALC1/2012	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Deferred
	HQ File :01/87/050/00348/AM13/	RLA File :03/95/040/00640/AM13/	Lic.No/Date:0310717378 17.12.2012	Defer Date:13.03.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 03.01.2013. Comments of D/o C&PC are awaited.			

48	Case No.:21/44/87-ALC1/2012	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Deferred
	HQ File :01/87/050/00379/AM13/	RLA File :07/24/040/00333/AM13/	Lic.No/Date:0710092731 26.12.2012	Defer Date:13.03.2013

Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2013. Comments of D/o C&PC are awaited.

49	Case No.: 35/44/87-ALC1/2012	Party Name:DSM INDIA PVT. LTD	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Deferred
	HQ File :01/87/050/00393/AM13/	RLA File :31/83/040/00116/AM13/	Lic.No/Date:3110056555 26.12.2012	Defer Date:06.03.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 28.01.2013. Comments of D/o C&PC are awaited.			

50	Case No.: 1/41/87-ALC1/2012	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Deferred
	HQ File :01/87/050/00346/AM13/	RLA File :08/24/040/00334/AM13/	Lic.No/Date:0810117156 27.12.2012	Defer Date:06.03.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 17.01.2013. Comments of D/o C&PC are awaited.			

51	Case No.: 36/44/87-ALC1/2012	Party Name:ORIENTAL RUBBER INDUSTRIES LIMITED	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Deferred
	HQ File :01/87/050/00394/AM13/	RLA File :31/83/040/00143/AM13/	Lic.No/Date:3110056562 27.12.2012	Defer Date:06.03.2013
	Decision: A copy of application has been forwarded to DIPP on 24.01.2013. Comments of DIPP are awaited.			

52	Case No.: 34/44/87-ALC1/2012	Party Name:SPEEDWAYS TYRE LIMITED	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Deferred
	HQ File :01/87/050/00392/AM13/	RLA File :30/24/040/00053/AM13/	Lic.No/Date:3010090925 03.01.2013	Defer Date:06.03.2013
	Decision: A copy of application has been forwarded to DIPP on 24.01.2013. Comments of DIPP are awaited.			

53	Case No.:27/44/87-ALC1/2012	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Deferred
	HQ File :01/87/050/00385/AM13/	RLA File :08/24/040/00345/AM13/	Lic.No/Date:0810117440 08.01.2013	Defer Date:13.03.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 28.01.2013. Comments of D/o C&PC are awaited.			

54	Case No.:28/44/87-ALC1/2012	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Deferred
	HQ File :01/87/050/00386/AM13/	RLA File :08/24/040/00346/AM13/	Lic.No/Date:0810117439 08.01.2013	Defer Date:13.03.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 28.01.2013. Comments of D/o C&PC are awaited.			

55	Case No.:26/44/87-ALC1/2012	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Deferred
	HQ File :01/87/050/00384/AM13/	RLA File :08/24/040/00344/AM13/	Lic.No/Date:0810117462 09.01.2013	Defer Date:13.03.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2013. Comments of D/o C&PC are awaited.			

56	Case No.:29/44/87-ALC1/2012	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Deferred
	HQ File :01/87/050/00387/AM13/	RLA File :08/24/040/00348/AM13/	Lic.No/Date:0810117463 09.01.2013	Defer Date:13.03.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 28.01.2013. Comments of D/o C&PC are awaited.			

57	Case No.:8/44/87-ALC1/2012	Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Deferred
	HQ File :01/87/050/00366/AM13/	RLA File :02/24/040/00150/AM13/	Lic.No/Date:0210185310 10.01.2013	Defer Date:13.03.2013

Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2013. Comments of D/o C&PC are awaited.

58	Case No.: 30/44/87-ALC1/2012	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Deferred
	HQ File :01/87/050/00388/AM13/	RLA File :08/24/040/00349/AM13/	Lic.No/Date:0810117493 10.01.2013	Defer Date:13.03.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2013. Comments of D/o C&PC are awaited.			

59	Case No.: 31/44/87-ALC1/2012	Party Name:SOM-SHIVA (IMPEX) LTD	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Deferred
	HQ File :01/87/050/00389/AM13/	RLA File :08/24/040/00352/AM13/	Lic.No/Date:0810117480 10.01.2013	Defer Date:13.03.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2013. Comments of D/o C&PC are awaited.			

60	Case No.: 5/47/87-ALC1/2012	Party Name:SASA RUBBERS PRIVATE LIMITED	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Deferred
	HQ File :01/87/050/00417/AM13/	RLA File :24/24/040/00019/AM13/	Lic.No/Date:2410037977 21.01.2013	Defer Date:13.03.2013
	Decision: A copy of application has been forwarded to DIPP on 15.02.2013. Comments of DIPP are awaited.			

61	Case No.: 6/47/87-ALC1/2012	Party Name:SAGAR POLYMERS,(UNIT-I)	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Deferred
	HQ File :01/87/050/00418/AM13/	RLA File :24/24/040/00020/AM13/	Lic.No/Date:2410038046 29.01.2013	Defer Date:06.03.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 15.02.2013. Comments of D/o C&PC are awaited.			

62	Case No.:3/47/87-ALC1/2012	Party Name:SYNERGY POLYMERS (INDIA) PVT. LTD.	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Deferred
	HQ File :01/87/050/00415/AM13/	RLA File :04/24/040/00238/AM13/	Lic.No/Date:0410142960 30.01.2013	Defer Date:13.03.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 15.02.2013. Comments of D/o C&PC are awaited.			

63	Case No.:1/47/87-ALC1/2012	Party Name:OSTERN PRIVATE LTD.	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Deferred
	HQ File :01/87/050/00413/AM13/	RLA File :02/24/040/00161/AM13/	Lic.No/Date:0210186043 01.02.2013	Defer Date:13.03.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 15.02.2013. Comments of D/o C&PC are awaited.			

64	Case No.:4/47/87-ALC1/2012	Party Name:ALP OVERSEAS PVT.LTD.	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Deferred
	HQ File :01/87/050/00416/AM13/	RLA File :05/23/040/00421/AM13/	Lic.No/Date:0510344751 04.02.2013	Defer Date:13.03.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 15.02.2013. Comments of D/o C&PC are awaited.			

65	Case No.:2/47/87-ALC1/2012	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:47/87-ALC1/2012 20.02.2013	Status: Deferred
	HQ File :01/87/050/00414/AM13/	RLA File :03/95/040/00253/AM13/	Lic.No/Date:0310723815 12.02.2013	Defer Date:13.03.2013
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.			

Meeting ended with thanks to Chair and all participants.
